

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. Mohammad T Asim**  
**COURT 48 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 25-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<hr/> (Urgent Cases)				
<b><u>ARGUMENTS</u></b>				
1	SPL CASE CBI	100077/1997	State of Maharashtra CBI ACB Vs Nasir Maneckshaw .Mistry and Ors.	SPP Amrish Pandey  Adv. Thakore, Adv. Khanna, Adv. Mokashi, Adv. Inamdar
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<b><u>HEARING</u></b>				
2	MISC APPLN CBI	101911/2019	CBI, EOU-VI, EO-II Vs Naresh Kumar Sachdeva and Others 4	

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